



Regional Office, Palwal Region
Haryana State Pollution Control Board
II - Floor , HSVP Office Complex,
Near Gymkhana Club, Sector -12, Palwal-121102
 Website – www.hspcb.gov.in E-Mail - hspcbropal@gmail.com



No. HSPCB/PAL/2023/691

Dated: **06/10/2023**

To

The Registrar General,
 National Green Tribunal,
 New Delhi.

Sub. - "Joint inspection report in the matter of O.A. No. 157/2023 titled as Nawal Singh V/s State of Haryana in compliance of National Green Tribunal order dated 28.04.2023.

Respected Sir,

1. Above subjected OA was filed against discharge of toxic chemicals by Bhagwati Technology Private Limited, Dudhaura Road, Dhateer, District Palwal, Haryana. The Hon'ble Tribunal disposed of the OA vide order dated 28.04.2023 as follow:

"In view of the above, let the District Magistrate, Palwal and State PCB in coordination with concerned officers, including District Agriculture Officer, look into the matter and take remedial action in accordance with law. The State PCB will be the nodal agency for coordination and compliance. An action taken report may be filed within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF with Registrar General of this Tribunal. If found necessary, the Registrar General may place the matter before the Bench for further directions.

Subject to the above, the application is disposed of."

2. The unit M/s Bhagwati Techno Fab Pvt. Ltd., DudholaDhatirRoadPrithla Ind Area-Dhatir, Palwal is engaged in the process of Metal Surface Treatment and the unit falls under Red category as per consent management policy order of the board and has obtained CTO vide No. HSPCB/Consent/:313102619PALCTO7032538 Dated:10/12/2019 and is valid upto 30/09/2024. The unit has also obtained authorization under hazardous waste management rules vide No.:HWM/PAL/2019/7048775 DT:

08/12/2019 valid upto 30/09/2024

3. In compliance of orders issued by Hon'ble NGT.A team of following members was constituted in Original Application No. 157/2023 titled as Nawal Singh Vs State of Haryana :-

Sr. No.	Name and Designation of Officer	Nominee/Representative of
1.	Ms. Shashi Vasundhara, HCS, SDM Palwal	Deputy Commissioner, Palwal.
2.	Sh. Vijay Chaudhary, then Regional Officer, Palwal	Haryana State Pollution Control Board
3.	Sh. Atul Sharma, then Assistant Technology Manager	Deputy Director Agriculture, Palwal

The joint committee carried out the inspection on 12.06.2023 and Site inspection report of joint committee is attached herewith as **Annexure - A**.

The report may kindly be taken on record. The further directions passed by this Hon'ble Tribunal shall be complied with

Akansha Tanwar
Regional Officer
HSPCB, Palwal



Regional Office, Palwal Region
Haryana State Pollution Control Board
II - Floor , HSVP Office Complex,
Near Gymkhana Club, Sector -12, Palwal-121102
 Website - www.hspcb.gov.in E-Mail - hspcbropal@gmail.com



Site inspection report in Original Application No. 157/2023 titled as Nawal Singh Vs State of Haryana .

A team of following members was constituted in compliance of orders passed by Hon'ble National Green Tribunal, New Delhi in Original Application No. 157/2023 titled as Nawal Singh Vs State of Haryana.

Sr. No.	Name and Designation of Officer	Nominee/Representative of
1.	Ms. Shashi Vasundhara, HCS, SDM Palwal	Deputy Commissioner, Palwal.
2.	Sh. Vijay Chaudhary, Regional Officer, Palwal	Haryana State Pollution Control Board
3.	Sh. Atul Sharma , A.T.M	Deputy Director Agriculture, Palwal

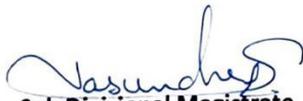
Site was visited by the team on 12/06/2023 along with the applicant Sh. Nawal Singh. Sh Nawal Singh has submitted his statement that " I Nawal Singh S/o Kanhi Ram R/o Village – Dhatir. I have no tubewell or Borewell or Hand pump on my land. I have submitted a complaint that the unit is discharging their effluent underground."

Grievances submitted by the applicant	Actual Position at site	Recommendations of the team during inspection	Compliance report of directions submitted by the unit
Grievance in this application is against discharge of toxic chemicals by a unit M/s Bhagwati Technology Private Limited, Dudhaura Road, Dhateer, District Palwal, Haryana, adversely affecting	<p>1. No source / evidence of reverse pumping of untreated / treated Effluent found at site.</p> <p>2. No borewell was found in the premises of the unit.</p> <p>3. Treated water from ETP is discharged on land for Irrigation (Unit has their own agriculture land adjoining the company). Samples were lifted from inlet and outlet of ETP and found within permissible limits. (Analysis Report attached as Annexure - A).</p> <p>4. As per record unit also obtained Consent to operate from HSPCB vide No. HSPCB/Consent/ : 313102619PALCTO7032538 Dated:10/12/2019 that is valid upto 30/09/2024.</p>	<p>1. Team recommended to the representative of the unit that they should provide the sensors on the overhead Drinking water storage tank.</p> <p>2. Unit has provided septic tank followed by sock pit for discharge of washrooms effluent for which team had advised the representative of the unit that they should provide Sewage treatment plant for</p>	<p>1. Unit has informed that they have already stopped the overflow of water from drinking water over the head tank.</p> <p>2. Unit has already placed the purchase order of the sewage treatment plant to a service provider and the drawing/scheme</p>

Handwritten signature

<p>agricultural land in the vicinity. In spite complaints, remedial measures are not being taken.</p>	<p>5. There is one number of rain harvesting pit provided by the unit in their premises and during inspection it was found that overflow of drinking water over the head tank is going into the rain water harvesting pit. Samples were lifted and as per analysis reports parameters are found within permissible limits (Analysis Report attached as Annexure – B)</p> <p>6. Samples were collected from the rain/water harvesting pit, Tubewell/submersible near company M/s Bhagwati Technology Private Limited. and sent to the HSPCB lab for analysis. As per analysis reports parameters were found within permissible limits (Analysis Report attached as Annexure – C)</p>	<p>treatment domestic effluent</p>	<p>of STP is submitted by the unit (Copy attached as Annexure D).</p>
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Keeping in view the above, it is informed that on date of inspection the unit was not found discharging any type of chemical or effluent in underground (**Photographs attached as Annexure – E**). Samples from different places were collected and as per analysis reports parameters were found within permissible limits, no further action is required in this matter.


Sub Divisional Magistrate
Palwal


Deputy Director Agriculture
Palwal *Am luc*


Regional Officer
Palwal Region



**PREVENT
POLLUTION**

FORM J
(See Rule 20)

Report No.:-349

Dated - June 21, 2023

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 13th day of June, 2023 from Sh. Vijay Chaudhary, 'R.O', a sample of liquid trade effluent of M/s Bhagwati Techno Fab (P) Ltd., Dhudhola-Dhatir Road, Prithla Indl. Area, Village-Dhatir, Palwal, collected on 12.06.2023 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 13/06/2023 to 21/06/2023 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of ETP	Outlet of ETP	Method of Testing
1.	Colour	Blackish	Almost Colorless	As per relevant parts of IS:3025 (Part-1) 1987 & relevant parts and Standard Methods for the Examination of water and waste water APHA(23 rd edition) 2017
2.	Odour	Bad	Mild	
3.	pH Value	7.2	6.9	
4.	Conductivity $\mu\text{S/cm}$	4120	1130	
5.	Total Suspended Solids mg/l	190	52	
6.	B.O.D.(3 Days at 27° C) mg/l	72	25	
7.	Chemical Oxygen Demand mg/l	375.7	149.4	
8.	Oil & Grease mg/l	11.8	BDL	
9.	Total Dissolved Solids mg/l	2270	610	

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **21st day of June, 2023**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Board Analyst

To
The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Palwal

Endst. No. HSPCB/LAB/F/2023/ 1586

Dated: 21/06/2023

This test report relate only to the particular sample submitted for testing



FORM J
(See Rule 20)

Report No.: -350

Dated - June 21, 2023

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 13th day of June, 2023 from Sh. SDM Palwal, (Ms Shashi Vasundhara HCS), Sh. Vijay Chaudhary, 'R.O', Sh. Atul Sharma, A.T.M, a sample of liquid effluent of M/s Bhagwati Techno Fab Pvt. Ltd., Dudhola Road, Dhatir, Near Water Harvesting Pit, Palwal, collected on 12.06.2023 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 13/06/2023 to 21/06/2023 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Near Water Harvesting Pit	Method of Testing
1.	Water Temperature (° C)	35°C	As per relevant parts of IS:3025 (Part-I) 1987 & relevant parts and Standard Methods for the Examination of water and waste water APHA(23 rd edition) 2017
2.	Colour	Colorless	
3.	Odour	Odourless	
4.	pH	7.4	
5.	Conductivity	3570	
6.	Total Suspended Solids	17	
7.	Total Dissolved Solids	1920	
8.	Biological Oxygen Demands	5	
9.	Chemical Oxygen Demand	36.3	
10.	Oil & Grease	BDL	
11.	P - Alkalinity mg/l	BDL	
12.	T-Alkalinity mg/l	480.0	
13.	Nickel as Ni mg/l	BDL	
14.	Iron as Fe mg/l	0.98	
15.	TKN mg/l	5.60	
16.	Chloride as Cl mg/l	549.7	
17.	Fluoride mg/l	0.72	
18.	Phosphate as P mg/l	2.4	
19.	Sulphate mg/l	112	
20.	Calcium Hardness as CaCO ₃ mg/l	396	
21.	Magnesium Hardness as CaCO ₃ mg/l	188	
22.	Hardness mg/l	584	



REGIONAL LABORATORY
Haryana State Pollution Control Board
 Sector-16A, Opp. HEWO Apartment, Faridabad



(TC-11156)

HSPCB-FBD-7.5F-01

TEST REPORT

Test Report No. : 83 M (ULR No.-TC-11156230000083MF)
 Date : 26/06/2023
 Issued To : Regional Officer, Palwal/Member Secretary HSPCB
 Sample Type : Ground Water
 Sample collected on dated : 12/06/2023
 Sample Collected by : Ms. Shashi Vasundhara, HCS, SDM Palwal, Sh. Atul Sharma, ATM. Agri. Dept., Sh. Vijay Chaudhary, 'R.O', Palwal
 Sample received on dated : 13/06/2023
 Sample Location : Tubewell/Submersible near Company M/s Bhagwati Techno Fab Pvt. Ltd., Dudhola-Dhatir Road
 Sample Quantity : 2 Litre
 Date of Analysis started : 13/06/2023
 Dated of analysis completed : 26/06/2023

RESULTS

Sr. No.	Parameter	Protocol used	Result	Unit
1.	pH	APHA 4500 H ⁺ B 23 rd Edition 2017	6.1	----
2.	Conductivity	APHA 2510 B 23 rd Edition 2017	4390	mg/L
3.	Total Suspended Solids	APHA 2540 - D 23 rd Edition 2017	18	mg/L
4.	Biological Oxygen Demand	IS 3025 (Part-44) :1993 (Reaffirmed 2009)	BDL	mg/L
5.	Chemical Oxygen Demand	IS 3025 (Part-58) : 2006(Reaffirmed 2012)	32.3	mg/L
6.	Total Dissolved Solids	APHA 2540 - C 23 rd Edition 2017	2410	mg/L
7.	Oil & Grease	APHA 5520-B 2017 23 rd Edition 2017	BDL	mg/L

Notes:

- The results relate only to the items tested.
- The test report shall not be reproduced except in full without approval of the laboratory.
- The results apply to the sample as received.
- If sample not preserved, results may vary.

Sample analyzed by:


 Varsha Sehrawat/Mohit Kumar
 Technical Manager/ Analyst


 Navender Hooda
 Lab In-charge
 Regional Laboratory Faridabad

HSPCB/LAB/F/2023/ 1719

Dated: 26/06/23
Page 1 of 2



Amend - C

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REGIONAL LABORATORY
Haryana State Pollution Control Board
Sector-16A, Opp. HEWO Apartment, Faridabad

HSPCB-FBD-7.5F-01

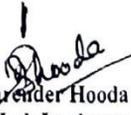
TEST REPORT

Test Report No. : 83 M (ULR No.-TC-11156230000083MF)
Date : 26/06/2023
Issued To : Regional Officer, Palwal/Member Secretary HSPCB
Sample Type : Ground Water
Sample collected on dated : 12/06/2023
Sample Collected by : Ms. Shashi Vasundhara, HCS, SDM Palwal, Sh. Atul Sharma, ATM, Agri. Dept.,
Sh. Vijay Chaudhary, 'R.O', Palwal
Sample received on dated : 13/06/2023
Sample Location : Tubewell/Submersible near Company M/s Bhagwati Techno Fab Pvt. Ltd.,
Dudhola-Dhatir Road
Sample Quantity : 2 Litre
Date of Analysis started : 13/06/2023
Dated of analysis completed : 26/06/2023

RESULTS				
Sr. No.	Parameter	Protocol used	Result	Unit
1.	Water Temperature (^o C)	----	36 ^o C	----
2.	Colour	----	Colorless	----
3.	Odour	----	Odourless	----
4.	P - Alkalinity	IS 3025 (Part 23) 1986 (Reaffirmed 2019)	BDL	mg/L
5.	T-Alkalinity	IS 3025 (Part 23) 1986 (Reaffirmed 2019)	490.0	mg/L
6.	Boron as B	APHA 4500-B 23 rd Edition 2017	BDL	mg/L
7.	Nitrogen (Nitrate+ Nitrite)	4500 NO ₂ + 4500 NO ₃ ; APHA 23 rd Edition, 2017	BDL	mg/L
8.	Iron as Fe	APHA 3500-Fe (B) 23 rd Edition-2017	BDL	mg/L
9.	Nickel as Ni	IS 3025 (Part-54) : 2003	BDL	mg/L
10.	Chloride as Cl	APHA 4500-Cl-B 23 rd Edition, 2017	552.7	mg/L
11.	Fluoride	APHA 4500 F 23 rd Edition-2017	1.4	mg/L
12.	Phosphate as P	IS 3025 (Part-31):1988 (Reaffirmed 2003)	2.8	mg/L
13.	Sulphate as SO ₄	IS 3025 (Part-24):1986 (Reaffirmed 2009)	136	mg/L
14.	Calcium as Ca	APHA 3500-Ca (B) 23 rd Edition-2017	116.2	mg/L
15.	Magnesium as Mg	APHA 3500-Mg (B) 23 rd Edition-2017	70.4	mg/L
16.	Total Hardness	APHA 2340-C 23 rd Edition-2017	588	mg/L

Sample analyzed by:


Varsha Sehrawat/Mohit Kumar
Technical Manager/ Analyst


Narendra Hooda
Lab In-charge
Regional Laboratory Faridabad

HSPCB/LAB/F/2023/ 1719

Dated: 26/06/23



GPS Map Camera

Palwal,HR,India

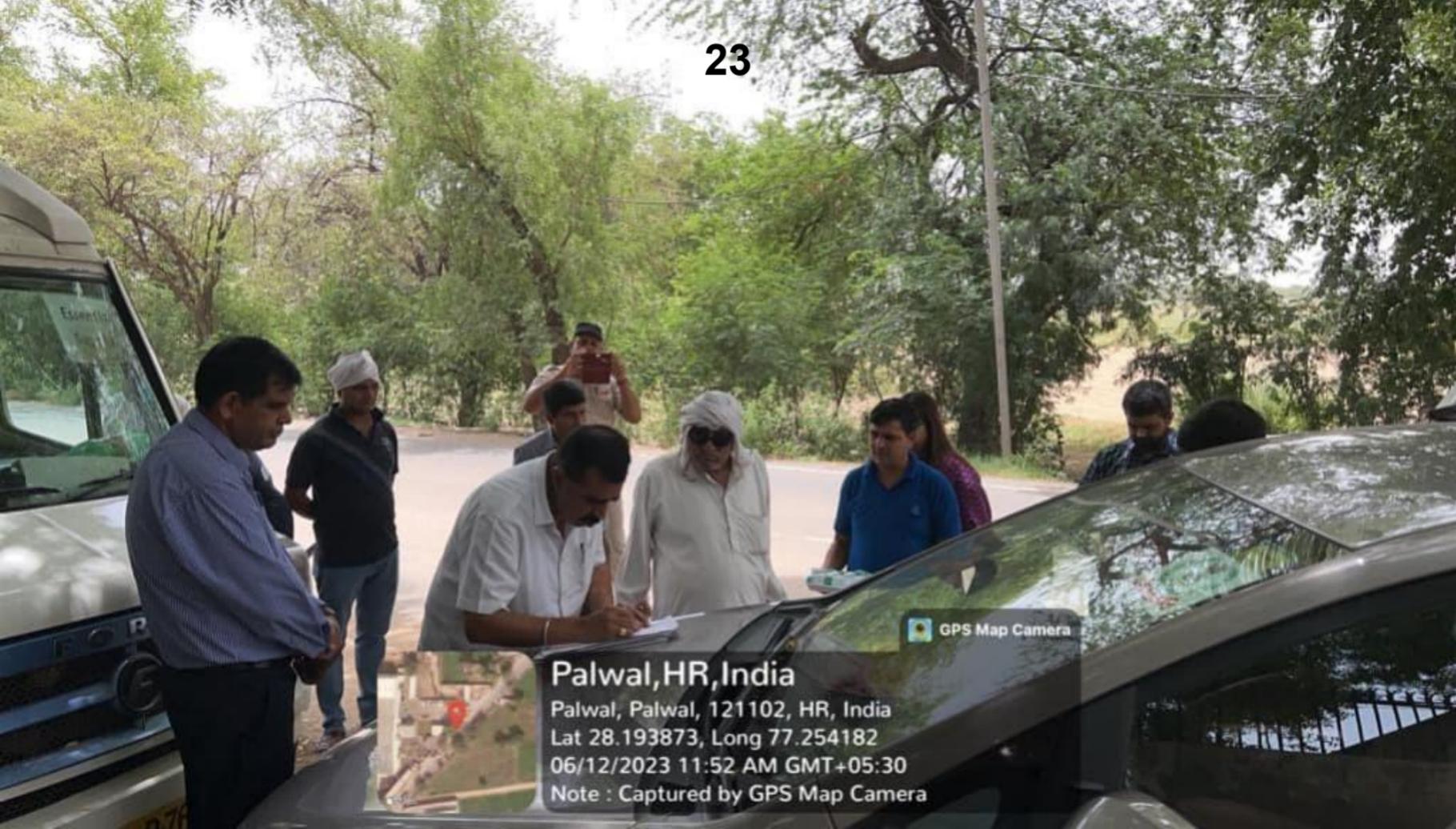
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23



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24



GPS Map Camera



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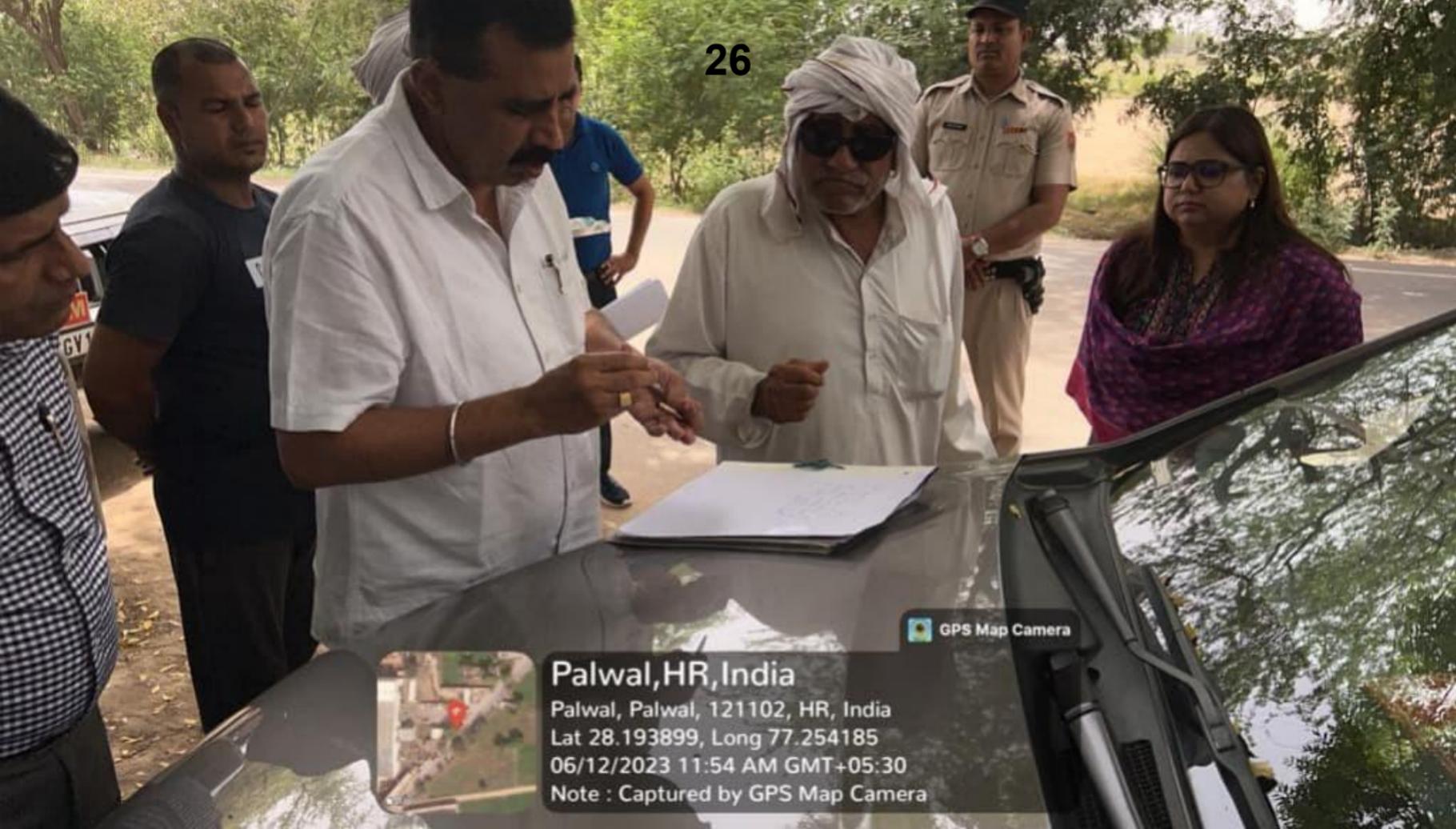
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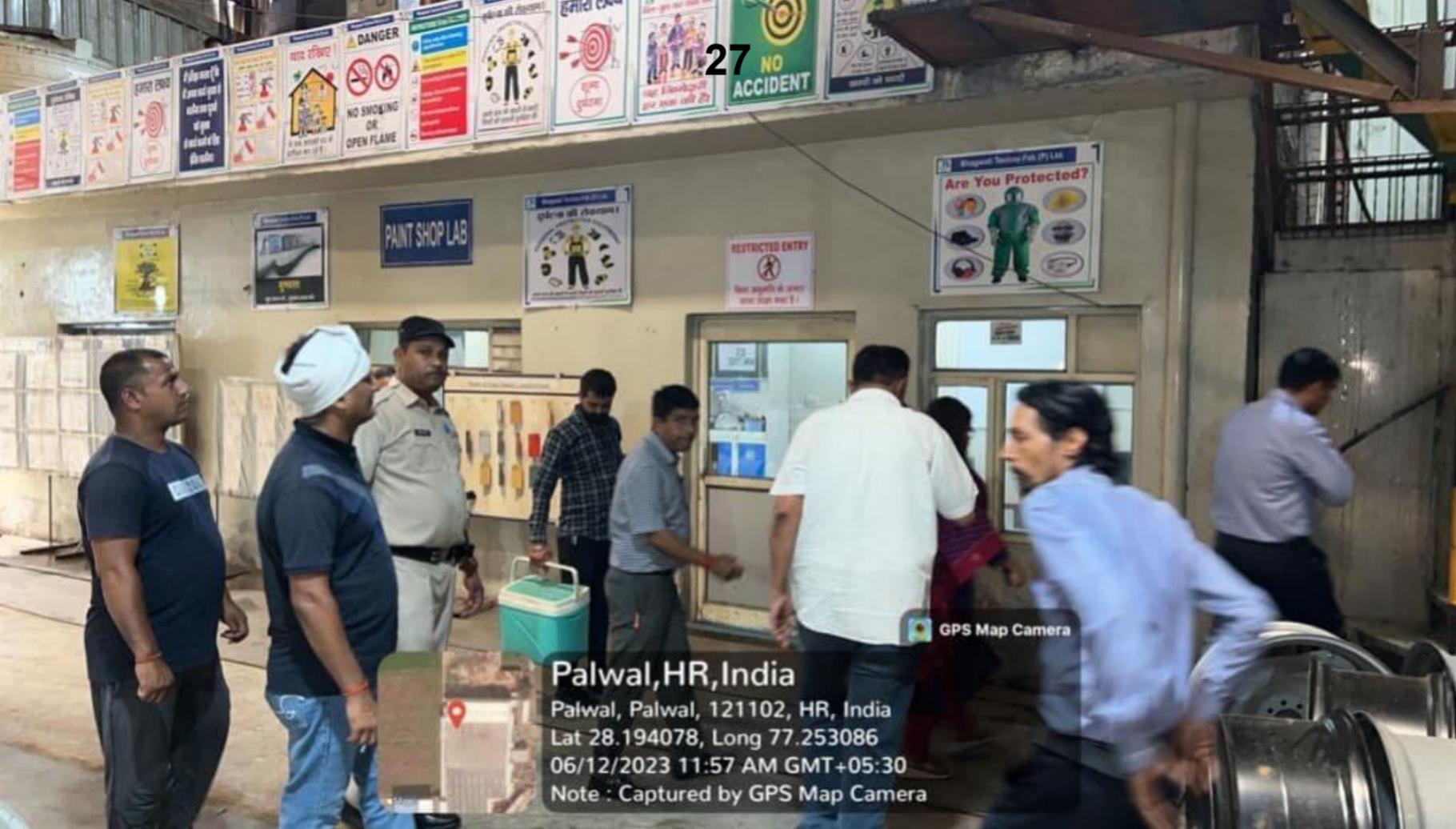


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27



PAINT SHOP LAB

RESTRICTED ENTRY

Are You Protected?

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GPS Map Camera

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Note : Captured by GPS Map Camera



29

PH METER
WATER METER
TDS METER

0687

GPS Map Camera

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31



GPS Map Camera

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GPS Map Camera



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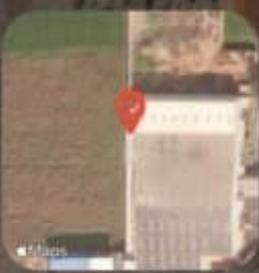
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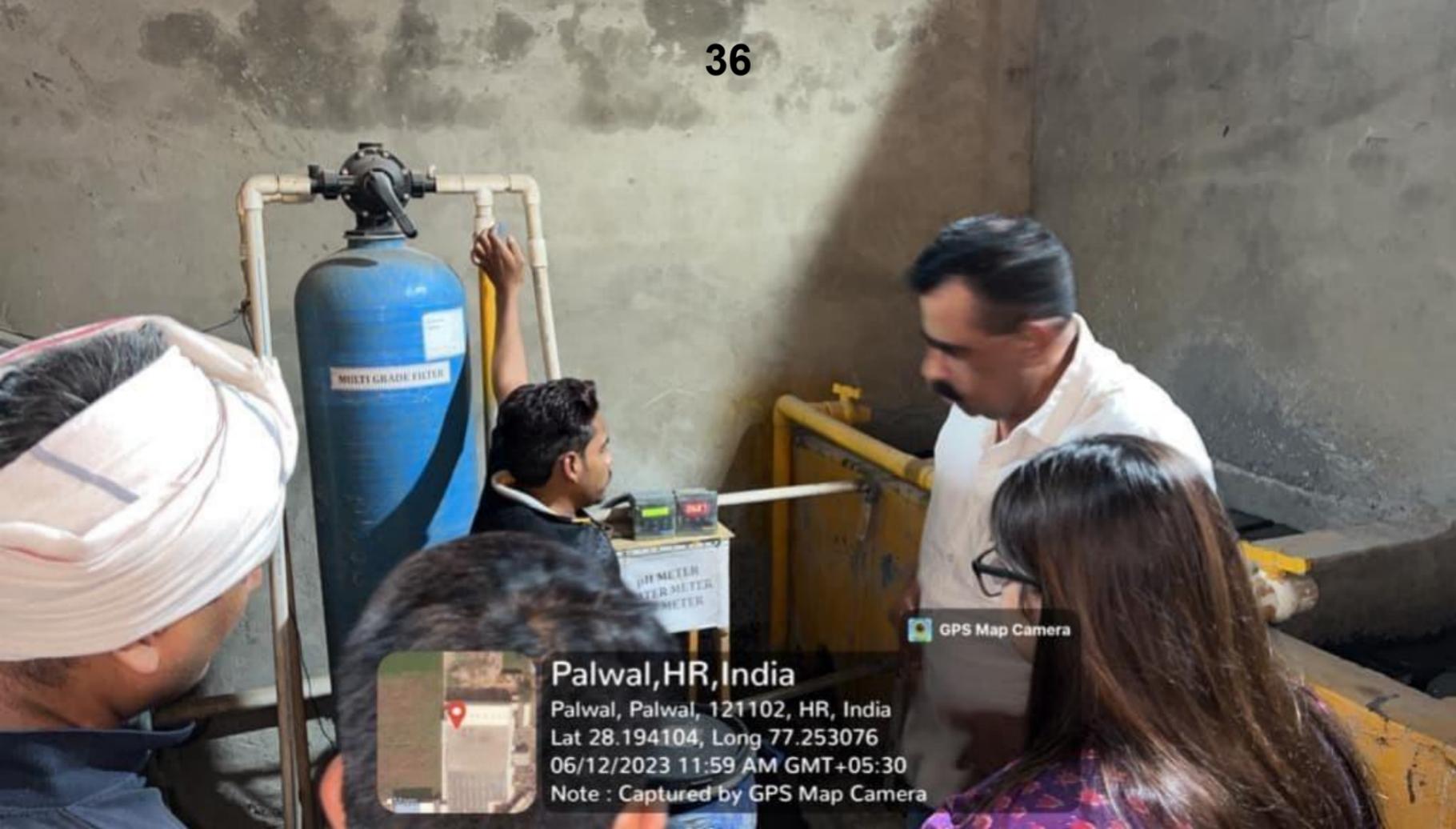
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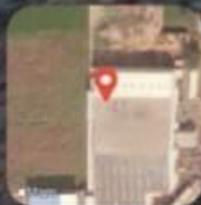
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GPS Map Camera



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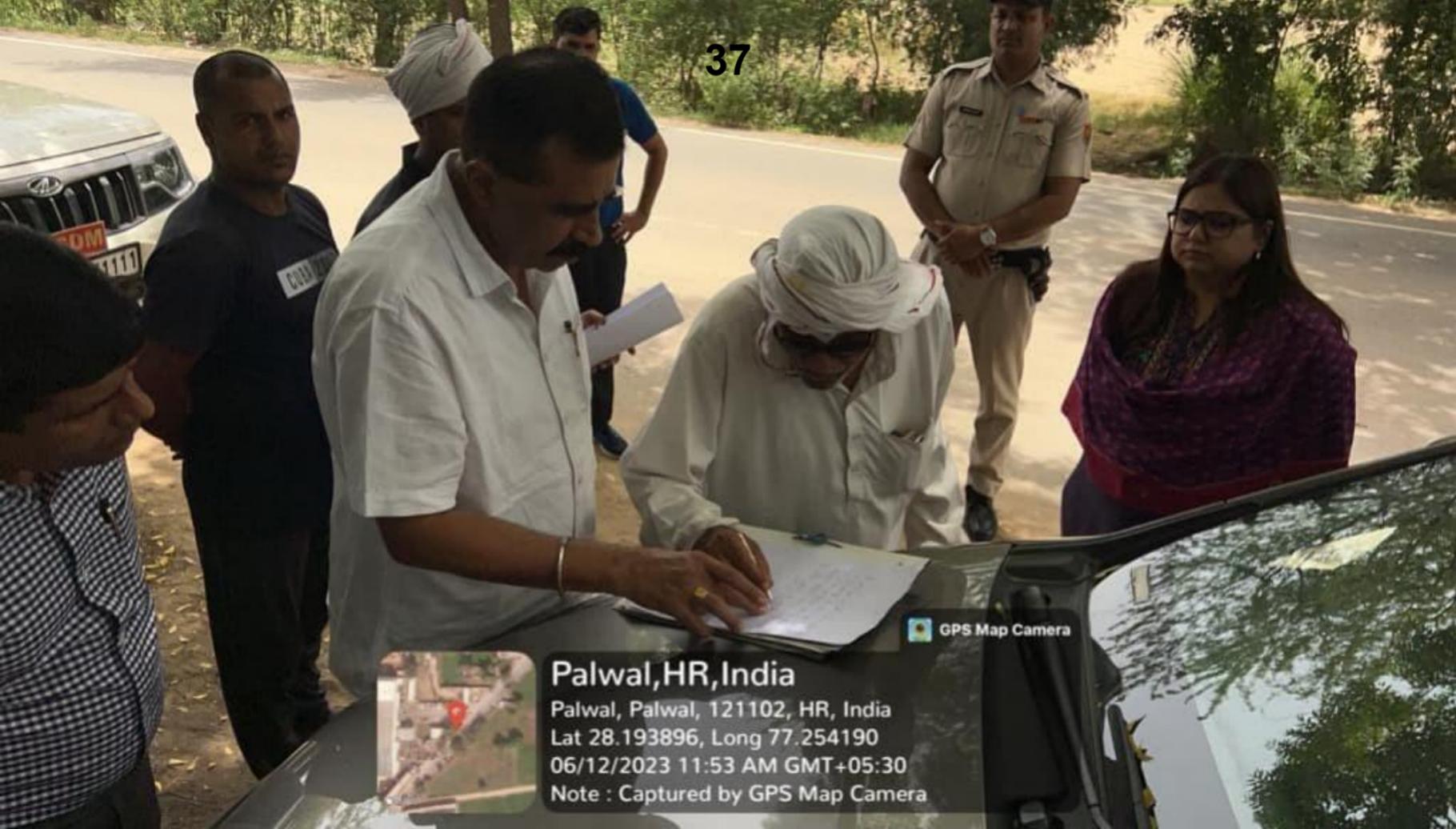
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GPS Map Camera



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GPS Map Camera

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Note : Captured by GPS Map Camera



 GPS Map Camera

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GPS Map Camera



GPS Map Camera

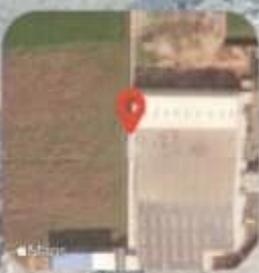
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GPS Map Camera



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GPS Map Camera

Palwal,HR,India

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45



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 GPS Map Camera

Palwal, HR, India

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Note : Captured by GPS Map Camera





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BHAGWATI TECHNO FAB PVT. LTD.

MANUFACTURERS OF : WHEELS & SHEET METAL COMPONENTS

CIN : U17291DL2007PTC166249



ISO 9001:2015 Certified

DUDHOLA - DHATIR ROAD, PRITHLA INDL. AREA, VILLAGE - DHATIR, DISTT. PALWAL - 121 102 (HARYANA)
Phone : 01275-260788, 260789, E-mail : bd@bhagwatiwheels.com

Dated :- 14-09-2023

To

The Regional Officer
Haryana State Pollution Control Board
Panchkula

Sub Compliance report of directions issued by the team during visit .

Respected Sir,

For the observations raised during inspection, we here by submit the compliance given as under:-

We have already stopped the overflow of water from drinking water over the head tank (Photographs attached).

We have already placed the purchase order of the sewage treatment plant to a service provider and the drawing/scheme of STP is attached herewith.

Thankyou

M/s Bhagwati Techno Fab Pvt. Ltd.
Village - Dhatir District - Palwal

Enclosed With :-

1. P.O For STP
2. Advance Payment For STP
3. Photographs For STP Work under Process



BHAGWATI TECHNO FAB PVT. LTD
 DUDHOLA-DHATIR ROAD, PRITHLA INDL. AREA
 VILL-DHATIR, DISTT. PALWAL-121 102 HARYANA(INDIA)
 Phone : 08221806940
 Email : purchase@bhagwatiwheels.com

PURCHASE ORDER



VENDOR CODE :	52456	P.O. TYPE :	PURCHASE ORDER
NAME & ADDRESS :	SHRI SAI ASSOCIATES FCA-36,1--FEET ROAD SHYAM COLONY, BALLABGARH FARIDABAD	P.O. NO :	BTF01\23-24\ PO05458
STATE :	HARYANA	P.O. DATE :	14/09/2023
GST NO :	06APMPK0553M1ZN	AMEND NO & DT.	
PERSON & PHONE		PAN NO :	AADCB5618B
		GST NO :	06AADCB5618B1Z6
			NIL

Sr.	Icode	Description	HSN/SAC	Qty	UOM	Unit Price	Disc%	Amount
1	CD13204	STP CIVIL WORK	9954	1.000	NOS	505000.000	0.00	505000.00
Taxable Amount								505000.00

Remarks :-

1. SOIL EXCAVATION :- 100 CUBIC MTR.
 2. STONE SOLING 50,70 MM:- 8 CUBIC MTR.
 3. PCC FOR RAFTING :- 2 CUBIC MTR
 4. SLAB RCC :- 4 CUBIC MTR
 5. BRICK WORK:- 20 CUBIC MTR.
 6. PLASTER WORK :- 140 SQ. MTR.
 7. STEEL :- 1100 KGS
 8. FINESAND FILLING :- 3 CUBIC MTR.
 9. SOIL BACK FILLING WORK :-20 CUBIC MTR.
 10. SHUTTERING WORK :-26.25 SQ. MTR
 11. COVER :- 2 NOS
 12. MONKEY STAIRE :- 2 SET
- CLEAR COVER TO MAIN REINFORCEMENT SHALL BE.
- * FOUNDATION :- 50 mm. ALL AROUND
 - * COLUMNS :- 50 mm. ALL AROUND
 - * BOTTOM OF PILES :- 75 mm. ALL AROUND
 - * BEAMS :- 30 mm. ALL AROUND
 - * SLABS :- 20 MM TOP & BOTTOM
 - * WALLS :- 25 MM EARTH FACE
 - * WALLS :- 20 MM INNER FACE
- NOTE :- PENALTY CHARGES 1000/- PER DAY AFTER 30 DAYS.

AK 16/9/23

Price Basis :	FOR DESTINATION	GST Tax :	As Applicable
Packing Charges :	INCLUDED	Loading Ch.	NIL
Delivery Shedule :	30 DAYS		
Term Of Payment :	40 % ADAVANCE , 40% AFTER 15 DAYS , 20% AFTER COMPLETION OF WORK.		

Important Note. :-

1. Our Purchase Order No. must appear on all challans, Bills, Packing List, Test Certificates and Correspondance.
2. Breakages, Damages and transit losses due to weak and insufficient packing shall be to your account.
3. Please send your acknowledgement / confirmation immediately for our records.
4. Material will be received from 8.30 am to 4.30 pm only.
5. All the disputes or differences of opinion, if any shall be settled in Faridabad Jurisdiction

Faridabad Jurisdiction
 KESHAV
 16/09/23

(Prepared By)

(Verified By)

[Signature]

AUTHORISED SIGNATORIES

BHAGWATI TECHNO FAB PVT LTD 1-Apr-22

Dudhola Dhatir Road Prithla Ind. Area

Vill -Dhatir Palwal-121102

PAN NO-AADCB5618B

SHRI SAI ASSOCIATES

Ledger Account

1-Apr-22 to 5-Oct-23

Date	Particulars	Vch Type	Vch No.	Debit	Page 1 Credit
25-Jul-23	To ICICI BANK LTD 354 S32981816 25/07/2023 25/07/2023 06:46:04 PM - INF/NEFT/033042798471 /PUNB0093610/Advance For SMT /ShriSaiAsso DR 350000 -173861268. 5	Payment	5959	3,50,000.00	
2-Sep-23	To ICICI BANK LTD 372 S2546921 02/09/2023 02/09/2023 11:56:02 AM - INF/NEFT/033510682371 /PUNB0093610/po 5329 /ShriSaiAsso DR 136580 -220178330. 6	Payment	6345	1,36,580.00	
15-Sep-23	To ICICI BANK LTD 455 S33248138 15/09/2023 15/09/2023 02:10:52 PM - INF/NEFT/033678062231 /PUNB0093610/STP /ShriSaiAsso DR 202000 -234177480. 4	Payment	6466	2,02,000.00	
By	Closing Balance			6,88,580.00	
					6,88,580.00
				6,88,580.00	6,88,580.00



51











KALASH

56



57



58



NiPra Green Technologies Private Limited

"Solution for Green Technologies"



Ref No.: NGTPL/2023/186

Date:28/04/2023

To,
Mr. Anoop Kumar Saxena
Chief Operating Officer
M/s. Bhagwati Wheels.
Dudhoola – Dhatir Road, Prithal Industrial area
Village – Dhatir, Dist – Palwal (Hry)

Subject: Quotation details for plant details for Providing (Design, Manufacturing, Installation & Commissioning) 25 KLPD – MBBR - Sewage Treatment Plant (MS Prefab) for your Domestic Sewage & as per Govt norms.

We thankfully acknowledge the receipt of the mail enquiry and as required by yourself given below is the techno commercial offer for our STP as above-mentioned capacity for your Project.

We are pleased to offer the Effluent & Sewage Treatment Plants supplied by us. They offer very good results in terms of cleaner water and easy to install with very little civil construction work. Our plants consume lower electricity compared to conventional plants resulting in greater savings to you over a period. The plant looks neat and does not smell.

We are enclosing a process detail with diagram and product detail, which gives product details and overview.

We now look forward to hear from you soon.

Thanking you and assuring of our best services at all the times.

We thank you once again for your interest in “NGTPL” and look forward to a long and fruitful association with your esteemed organization.

Please contact us should you have any questions about the quotation.

**Yours Faithfully,
For, NiPra Green Technologies Private Limited**

**Pritesh R. Darji
Founder & Director**

NiPra Green Technologies Private Limited

"Solution for Green Technologies"



Ref No.: NGTPL/2023/186

Date: 28/04/2023

Company Name : M/s. Bhagwati Wheels.

Scope of Compliance and Supply :

Providing (Design, Manufacturing, Installation & Commissioning) 25 KLPD – MBBR - Sewage Treatment Plant for your Domestic Sewage & as per Govt norms

Location: Dudhoula – Dhatir Road, Prithal Industrial area, Village – Dhatir, Dist – Palwal (Hry)

Flow rate: STP – 25 KLPD → Reuse in Flushing and Gardening

Nature of waste water: Domestic Sewage Water

Characteristics of inlet / outlet water quality of STP:

Parameter	Approximate Value of Parameters of Sewage as per your industrial activities	Treated Sewage Treatment plant parameters of NGTPL STP	Govt. Norms
pH	6.00 – 8.00	7.0 – 8.0	7.0 – 8.0
TDS	Up to 1200 mg/l	- mg/l	2100 mg/l
BOD	Up to 200 mg/l	<30 mg/l	<30 mg/l
COD	Up to 400 mg/l	<100 mg/l	<100 mg/l
TSS	Up to 100 mg/l	<10 mg/l	<10 mg/l
Oil and Grease	Up to 50 mg/l	Nil	Nil

Note:

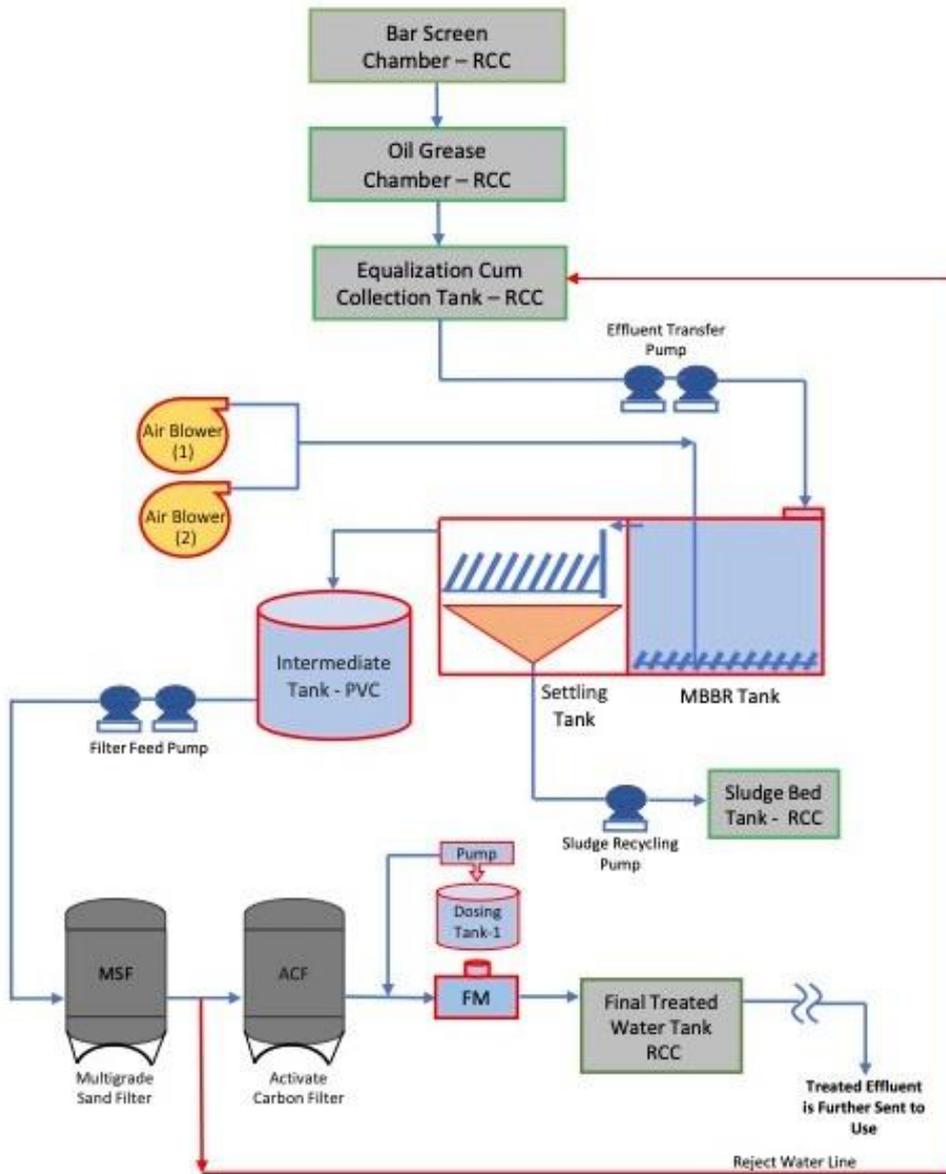
The above-mentioned parameters are as per verbal conversation with respective authorized person of company and the same will design the process as per treated cum reuse water parameters requirements.

Mode of disposal of treated water:

- Treatment Process:** Collection, equalization, Transfer of Sewage to STP MODULE, Chemical physical treatment of Sewage Filtration cum clarifier of treated water through filtration, Collected the same in collection tank
- All the civil collection tanks and other require civil tanks with sludge drying bed are in scope of the Client (Your scope) – client scope (if require)**

➤ Process flow chart – MBBR – Sewage Treatment Plant – 25 KLPD

SEWAGE TREATMENT PLANT_MBBR [CAPACITY – 25 KLPD]



Note : All types of civil work is client scope.

Ref No.: NGTPL/2023/186

Date:28/04/2023

➤ **Technical material supplied details - Annexure – I**

MBBR - STP Details Electro Mechanical items Technical Specifications Capacity - 25 KLPD – Annexure - I – MS. Prefab						
Sr. No.	Particular	Type	Qty. (Nos/Lot)	Capacity	MOC / MAKE	Scope
	Bar Screen Chamber - Civil Tank	Under ground	1.00	0.5 KL	Civil - RCC	Client
	Oil & Grease Chamber - Civil Tank	Under ground	1.00	0.5 KL	Civil - RCC	Client
	Collection Tank - Civil Tank	Under ground	1.00	15 KL	Civil - RCC	Client
	Sludge Bed - Civil Tank	Under ground	1.00	1 KL	Civil - RCC	Client
	Treated water tank – Civil Tank	Under ground	1.00	10 KL	Civil – RCC	Client
6	Prefab MBBR Tank	Above Ground	1.00	6.5 KL	NGTPL Make MS of 3mm thick. & epoxy coating	NiPra
7	Prefab Tube Settling Tank	Above Ground	1.00	2.5 KL	NGTPL Make MS of 3mm thick. & epoxy coating	NiPra
8	Collection Pump	Above Ground	2.00	0.5 HP	CNP/Kirloskar/LUBI/Equivalent	NiPra
9	Filter Feed Pump	Above Ground	2.00	0.5 HP	CNP/Kirloskar/LUBI/Equivalent	NiPra
10	Recirculation Sludge pump	Above Ground	1.00	0.5 HP	CNP/Kirloskar/LUBI/Equivalent	NiPra
11	Air Blower	Above Ground	2.00	2 HP	SPM/Akash/Equivalent	NiPra
12	Dosing Pump	Above Ground	1.00	0-10 LPH	Miniflow/Verito/Equivalent	NiPra
13	Dosing Tank	Above Ground	1.00	100 Litre	Standard PVC	NiPra
14	Sand Media Filter Vessel	FRP	1.00	3 m3/Hour	NiPra standard	NiPra
15	Activated Carbon Filter Vessel	FRP	1.00	3 m3/Hour	NiPra standard	NiPra
16	MS Bar screen	MS Epoxy	1.00	1m X 1m	NGTPL Make	NiPra
17	Sand, carbon and Granules media for Filter Vessel & Sludge bed	Vessels	1.00	1.5 Ton	Global/Equivalent	NiPra
18	Carbon media For Vessel	Vessels	1.00	50 kg.	Global/Equivalent	NiPra
19	Tube Settling Media	MBBR Tank	1.00	2 m3	Standard / Equivalent	NiPra
20	Bacteria Culture	MBBR Tank	10.00	KGs	Standard / Equivalent	NiPra
21	Aeration Media	MBRR Tank	1.00	2 m3	Standard / Equivalent	NiPra
22	Air Diffusers Tube type	MBBR Tank	8 Nos.	39 inch X 6 inch (Dia)	Mixtron / Equivalent	NiPra
23	Pump & Blower (Cover With Stand)	Above Ground	8.00	As per size	NGTPL Make	NiPra
24	Intermediate Tank	Above Ground	1.00	1 KL	Standard PVC	NiPra
25	Interconnecting Pipes & Its Accessories	Above Ground with MS Fabricated Tanks, Filters & Sludge Line	1.00	1.00 " / 1.50 "	Supreme/Prince/Equivalent	NiPra
26	Electric Panel with Cable & Cable Tray with Semi Automation	MS Epoxy	1.00	Load Up to 10 HP	NGTPL Make	NiPra

Note: The require underground civil collection tanks (Bar screen, Collection cum equalization tank and treated water collection tank, Sludge bed) are in client scope

NiPra Green Technologies Private Limited

"Solution for Green Technologies"



Ref No.: NGTPL/2023/186

Date:28/04/2023

A. Details of Commercial price with detail scope of supply:

Sr. No.	Scope	Amount (Basic Price)
A	Supply (Manufacturing, Installation & Commissioning) of 25.000 KLPD – MBBR Sewage Treatment Plant with achieving parameters as per GPCB Standard norms – MS Prefab	INR. 9,11,000.00
Grand Total amount (Amount in Rupees Nine Lakhs Eleven Thousand Only)		INR. 9,11,000.00

- Above price is Ex-works (Factory Vadodara)
- **The transportation cost from Vadodara to your location at factory is in our scope (inclusive)**
- Delivery period: 6 to 8 weeks after receiving Purchase Order along with contractual advance amount received based on Performa Invoice.
- Taxations are applicable based on the Government of India Goods & Service Tax act, 2017
- Insurance, Custom, Clearance and Forwarding Charges: As applicable / As Actuals
- Goods and Service Tax: Extra at actual. At present @ 18% GST OR IGST OR Export duty charges – If applicable
- **Packing & Forwarding Charges: 0% Of Total Quoted Value**
- We will train your officers/ operator and imparting training of operation of the STP plant & other machinery and The Scope of Installation & commissioning will be start after the completion of Civil work and material received at factory premises as per BOM and Packing list.
- Jurisdiction: Vadodara Only

PAYMENT TERMS:

- 1. The 50% payment in advance with the PO**
- 2. Partly 40% + tax amount before dispatch of the material at client place against Tax Invoice**
- 3. Remaining 10% after successful installation and commissioning**

Other Terms and Conditions / Client Scope:

1. All electric Connection / Electric panels connection and point to connected with all Instruments / equipment's in Client scope e.g. Pump, electric equipment's etc.
2. The un-loading scope of all material at site is in client scope.
3. Installation and commissioning withing 1-2 weeks from date of receipt of partly supplied
4. Material Unloading cost at site will be bare by Client
5. Installation for Site Preparation: Responsibility of Client
6. Civil Work for Underground Sewage collection tanks and other sludge drying bed (tank) should incorporate by Client as per given / submitted drawing.
7. Detailed specification will be submitted to Client after confirmation of the techno commercial offer from your side.

- **VALIDITY: This offer is valid up to 30 days from the date of given**

Note: As per our company policy we are not provide any ABG - Advance bank guarantee or PBG - Post bank guarantee for Advance or any against PO or work

NiPra Green Technologies Private Limited

"Solution for Green Technologies"



Ref No.: NGTPL/2023/186

Date:28/04/2023

➤ **FORCE MAJORE CLAUSE:**

Our offer is subject to the acceptance of Force Major Clause such as Strike, Lockout, non-availability of raw materials, or Acts of God such as Fire, Flood, Draught, Earthquake, etc. which are beyond our control.

Please prepare the all payment formalities in favour of "NiPra Green Technologies Private Limited" as per given invoice against advance payment cum receipt.

Please call us without any hesitate "NGTPL", if there are any questions regarding this quotation.

Yours Faithfully,
For, NiPra Green Technologies Private Limited

Pritesh R. Darji
Founder & Director

Registered Address:
F-201, Atlantic Residency
Opp. Shivam Party Plot
Off: 30 Mtrs. Gotri-Vuda Road
Gotri, Vadodara - 390 021
Contact: 91- 95588 85771 / 99095 20095
Email: pritesh@nipragreen.com

www.nipragreen.com

Corporate office Address:
405-406, 4th Floor
KP Land Mark
Nr. Bright Day School
Vasna-Bhayli Road
Vadodara - 390 012
Ph. No. - 0265 3568277

DETAILED FEASIBILITY PROJECT
REPORT OF
PROPOSED STP (25 KLD)
MBBR TECHNOLOGY
FOR
Bhagwati Techno Fab Private Limited
At Dudhola-Dhatir Road, Prithal
Industrial area
Palwal, Haryana

Index

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3	Details of STP System	3
4	Different treatment Stages with Connections treatment Capacity per day (Feasibility Study)	4-6
5	Expected Results from each stage	6
6	Flow Diagram & P & ID	7-8
7	Electrical Material & ratings	9
8	Equipment Spare & Consumable Material	10
9	Discharge quality of influent Sewage & Treated water	10
10	Conclusion	10

1. Introduction

- ❖ Bhagwati Techno fab private Limited was established in 2000's in automotive region of Palwal, Haryana and having its manufacturing Facility at Dudhoula-Dhatir road, Pritha industrial area Vill: Dhatri, Di: Palwal, Haryana.
- ❖ Company is serving the escalating market demand for high quality wheels and components for automotive, agricultural, construction, earthmoving and off-road equipment with rich experience in automotive industry.
- ❖ The main products of the company are Steel Wheels, Sheet metal & fabrication Parts and integrated manufacturing facilities with specialized machines that can fulfil wide range of variety of customers.

2. Domestic Water Consumption & Waste water Generation

- ❖ The total number of manpower working is around 250-300 person per day and around water consumption is around 25- 30 KL Per day.
- ❖ As per that the total domestic waste water generation is around 25 KL per day.
- ❖ So, at present there is soak pit system for domestic waste water treatment but now we have proposed to install the STP System.
- ❖ For 25 KLD waste water generation we have proposed to install the 25 KLD STP Plant.

3. Details of STP System

Sr.No.	Particulars	Capacity	Quantity	Remarks
1	Bar screen Chamber	0.5 KL	01 Nos	To remove Suspended Solids
2	Oil & grease Chamber	0.5 KL	01 Nos	To remove oil Particles if any
3	Collection Tank	15 KL	01 Nos	For Storage of Domestic Sewage
4	MBBR Aeration Tank	6 KL	01 Nos	For treatment of BOD & COD
5	MBBR Settling Tank	2.5 KL	01 Nos	For treatment of BOD, COD & TSS
6	Intermediate Tank	1 KL	01 Nos	For Storage treated water
7	Sand media Filter Vessel	3 m ³ /hour	01 Nos	For removal TSS, Turbidity
8	Activated Carbon filter Vessel	3 m ³ /hour	01 Nos	For Removal Colour, Odour & TSS
9	Sludge Bed	1 KL	01 Nos	Sludge Storage
10	Treated water tank	10 KL	01 Nos	For Storage treated water

4. Different treatment Stages with Connections treatment Capacity per day (Feasibility Study)

1. Basis of Study – STP Inlet Parameters:

We have proposed the STP based on the Average Domestic Sewage parameters as below:

Sr. No	Parameters	Influent Quality
1	pH	6-8
2	COD	Up to 400 mg/l
3	BOD	Up to 200 mg/l
4	TSS	Up to 100 mg/l
5	TDS	Up to 1500 mg/l
6	Oil & Grease	Up to 10 mg/l

2. Bar Screen Tank – 0.5 KL Capacity Civil/RCC

- ❖ In this tank the sewage is collected by gravity or by pump as per invert level (Client Scope).
- ❖ It is constructed in RCC/Civil Underground and its capacity is 1 KL.
- ❖ In this Tank, we shall provide the MS Bar Screen with dimensions 1 mtr * 1mtr and it is placed in chamber of 0.5 KL Bar Screen.
- ❖ By providing this we can trap the heavy Suspended Solid particles and weekly we need to collect this suspended solid from Bar Screen Chamber.
- ❖ Further by gravity, the sewage flow from bar screen chamber to Oil & grease Chamber.

3. Oil & Grease Tank – 0.5 KL Capacity Civil/RCC

- ❖ In this tank the sewage is collected by gravity from bar screen tank.
- ❖ It is constructed in RCC/Civil Underground and its capacity is 0.5 KL.
- ❖ In this tank sewage contains Oil particles and it need to be trap and in this we shall provide the design of Oil & grease tank and in which we have designed baffle wall by this the oil particles are trap on surface of water and clear sewage flows through Collection tank.

4. Collection cum equalization Tank – 15 KL Capacity Civil/RCC

- ❖ In this tank the sewage is collected by gravity from Oil & Grease Tank
- ❖ It is constructed in RCC/Civil Underground and its capacity is 15 KL.
- ❖ In this tank sewage is collected and further pump to STP Module for further Treatment.

5. MBBR Aeration Tank – 6 KL MS Epoxy

- ❖ The Sewage is pump through Collection Pump of capacity 0.5 HP (1 W + 1 S) to Aeration Tank.
- ❖ The Aeration Tank is made up of MS Plate of 3 mm thickness.
- ❖ In this Aeration we have provided the Air diffuser tube type at bottom side of tank.
- ❖ This air diffuser line is connected to the air blower capacity- 2 HP (1 W + 1 S).
- ❖ By Air blower line the air is provided in aeration tank.
- ❖ In Aeration Tank, MBBR Media is provided for growth of bacteria.
- ❖ Here, we shall add the bacteria culture for proper growth of bacteria due to this organic load in sewage is reduced by bacteria.
- ❖ Further, this sewage with sludge by gravity is sent to gravity tank.
- ❖ In this Tank the parameters such as BOD, COD are reduced.

6. MBBR Settling Tank – 2.5 KL MS Epoxy

- ❖ The Treated sewage from aeration tank is settled in Settling Tank.
- ❖ In this settling tank, the Sludge from sewage is collected at bottom side and clear sewage is further sent to intermediate tank by gravity.
- ❖ In Settling tank, we have provided the tube settler by which the sludge is settled at bottom.
- ❖ Settling tank is made up of 2.5 KL of MS Plate with 3 mm thickness.
- ❖ The sludge settled and it is pump- 0.5 HP (1 W) through Sludge bed and sometimes to aeration tank for proper growth of bacteria.
- ❖ Here, the parameters such as BOD, COD, TSS are reduced.

7. Intermediate Tank – 1 KL PVC

- ❖ The Treated sewage from Settling tank is collected in Intermediate Tank.
- ❖ In this it is collected for further feed to Filter Vessel.
- ❖ We shall provide the Intermediate Tank of PVC of Capacity- 1 KL

8. Sand media Filter Vessel & Activated carbon vessel- 3 m³/hour & Dosing Tank- 100 Liter & Dosing Pump- 0-6 LPH

- ❖ Further, we shall pump with capacity – 0.5 HP (1 W + 1 S) the treated sewage from intermediate tank to Filter vessel- Dual media & Activated carbon vessel.
- ❖ Dual Media & Activated carbon vessel -MOC is FRP.
- ❖ In these 2 vessels the suspended Solids, Turbidity is reduced and clear effluent is sent to Treated water tank.

- ❖ In the treated water line, we have provided the Dosing pump(0-6LPH) & Dosing Tank (100 liter) in which Sodium hypochlorite is dosed to remove disinfectants from treated sewage water.
- ❖ Here, the parameters such as TSS, Turbidity are reduced.

9. Sludge Bed tank – 1 KL Civil/RCC

- ❖ Further, the sludge settled from Settling Tank is collected in Sludge drying bed and here the sludge is settled.
- ❖ Here in sludge bed we shall fill the Sludge media such sand, graves etc. and leachate line of this connected to Collection Tank.
- ❖ The Dried sludge can be used as manure for gardening Purpose.
- ❖ The Sludge bed is made up of Civil/RCC with Capacity -3 KL.

10. Treated water tank – 10 KL Civil/RCC

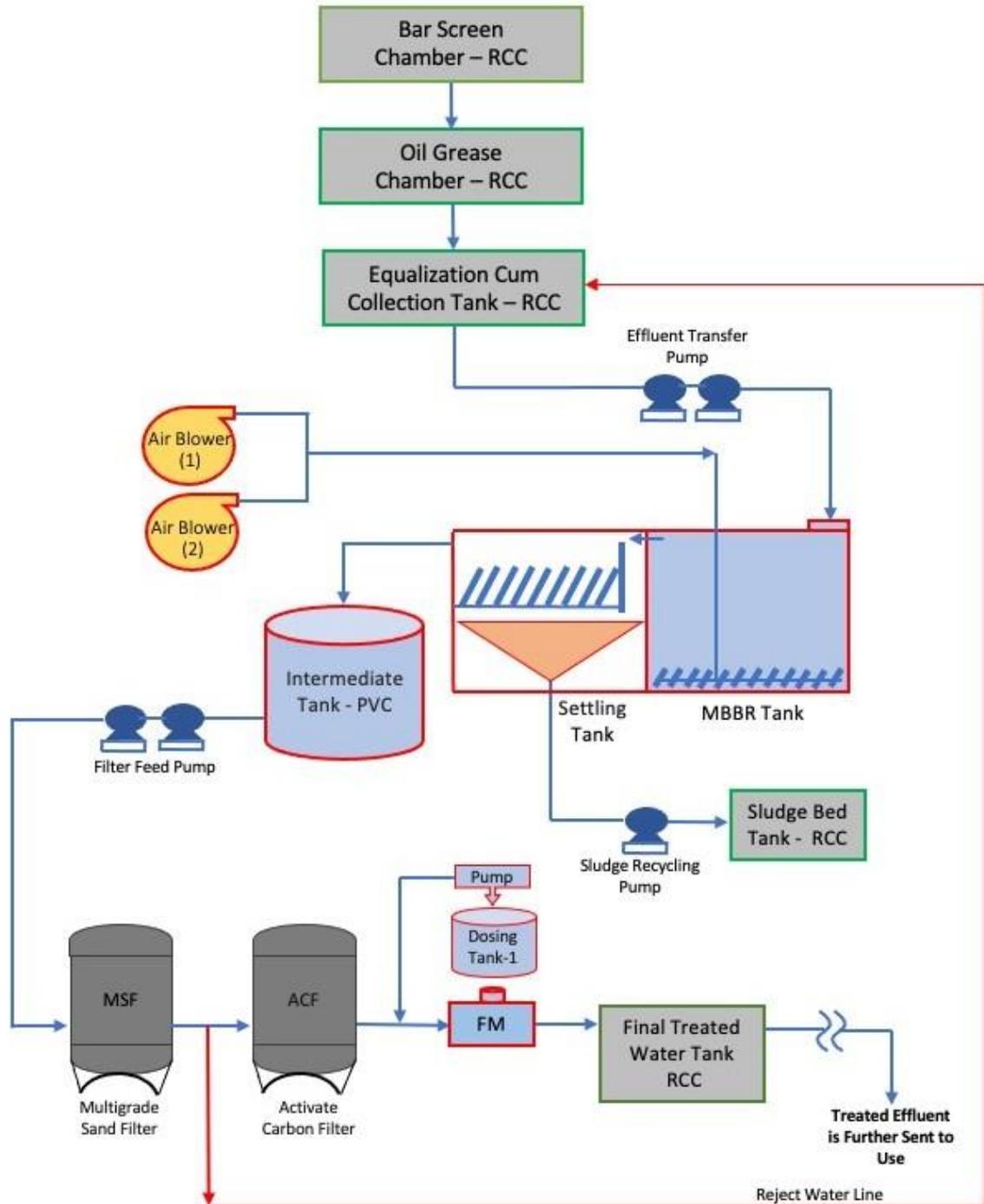
- ❖ Further, after all the treatment from STP the treated water is collected in Treated water tank.
- ❖ Treated water tank is made up of Civil/ RCC with 10 KL Capacity.
- ❖ Further this treated water can be reused in gardening Purpose, Toilet Flushing, Colling tower make up water etc. as per customer/client requirements.

5. Expected Results from each stage

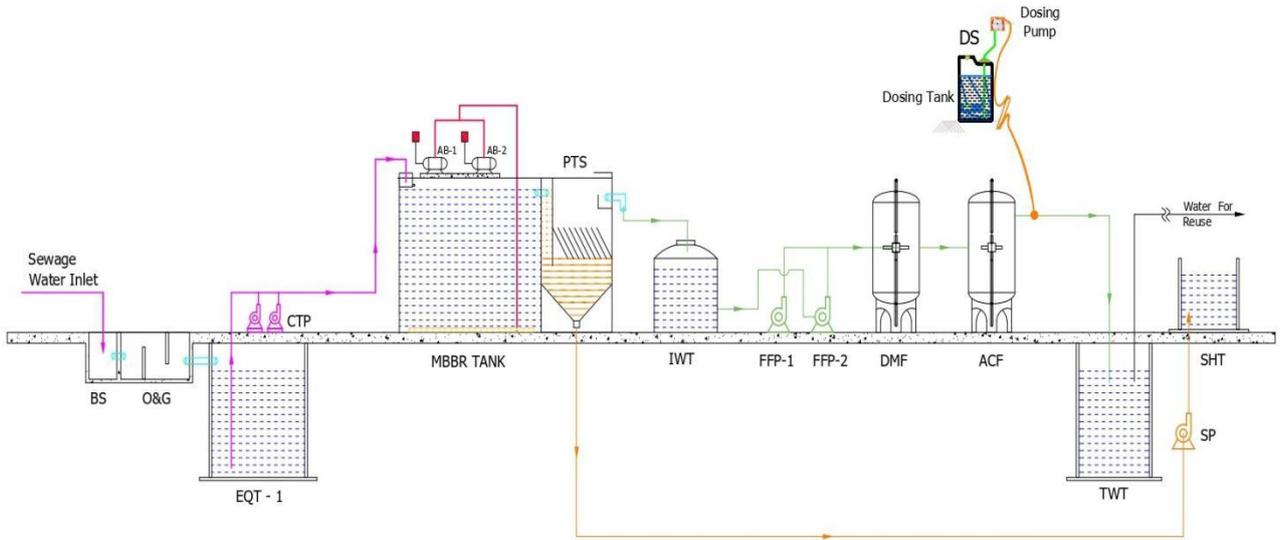
Sr. No.	System Description	pH	COD (mg/l)	BOD (mg/l)	TSS (mg/l)
1	After Bar Screen Tank	6-8	400	200	100
2	After Oil & grease Tank	6-8	400	200	80
3	After Collection Cum Equalization tank	6-8	400	200	75
4	After Aeration Tank	6-8	200	100	60
5	After Settling Tank	6-8	100	50	30
6	After Intermediate Tank	6-8	100	50	30
7	After Sand Media & Activated carbon Filter Vessel	6-8	< 80	< 30	< 30
8	After Treated water Tank	6-8	< 80	< 30	< 30

6. Flow Diagram and P & ID

SEWAGE TREATMENT PLANT_MBBR [CAPACITY – 25 KLPD]



**Sewage Treatment Plant
Moving Bed Bio Film Reactor Plant**



D E T A I L S

SR. NO.	TEG NO.	DESCRIPTION
1	BS	BAR SCREEN - Civil
2	O&G	OIL & GREASE TANK - Civil
3	EQT	EQUALIZATION TANK 2nos. - Civil
4	MBBR	MBBR MS TANK
5	PTS	PRIMARY TUBE SETTLER WITH MS TANK
6	IWT	INTERMEDIATE WATER TANK - PVC
7	SHT	SLUDGE HOLDING TANK - Civil
8	TWT	TREATED WATER TANK - Civil
9	TP	TRANSFER PUMP - 2
10	CTP-2	COLLECTION TRANSFER PUMP - 2
11	AB-1	AIR BLOWER - 1
12	AB-2	AIR BLOWER - 2
13	FFP-1	FILTER FEED PUMP - 1
14	FFP-2	FILTER FEED PUMP - 2
15	DMF	DUAL MEDIA FILTER
16	ACF	ACTIVATED CARBON FILTER
17	SP	SLUDGE TRANSFER PUMP
18	EFM	ELECTROMAGNETIC FLOW METER - 2 Nos.
19	DS	DOSING SYSTEM

DRAWN	ALPESH	DWG NO. - NGTPL/2023/433	
CHECKED	AKASH	SIZE - NTS REV. - 00	
MFG	NGTPL	DATE : 21/07/2023	TITLE : Sewage Treatment Plant - MBBR (CAPACITY - 25KLPD) P&ID
APPROVED	PR.		
 		CLIENT: Bhagwati Wheels.	

7. Electrical Material with Ratings

Sr. No.	STP Units	Rating in Hp	Rating in Kw	Quantity in Nos
1	Collection Pump	0.5	0.373	02 nos. (01nos in working and 01 standby)
2	Filter Feed Pump	0.5	0.373	02 nos. (01nos in working and 01 standby)
3	Air Blower	2	1.492	02 nos. (01nos in working and 01 standby)
4	Sludge Recirculation Pump	0.5	0.373	01 Nos
5	Dosing Tank with pump	0.25	0.186	01 Nos

8. Equipment Spare & Consumable Material

Consumable Spare		
Sr. No.	Description of items	Quantity consumed
1	Sodium Hypochlorite	2 lit per day
2	Sand, Gravels for filter media vessel	300 Kg Sand Media & 150 Kg Carbon once in a year
Equipment & Material Spare		
Sr. No.	Description of items	Spare
1	Air Diffuser	Total installed -14 Nos & 5 Nos in Spare If any damaged
2	Culture supply (If required for bacteria growth)	5 Bags – 10 Kg
3	Dosing Pipe	3 meter If any damaged

9. Discharge quality of influent Sewage & Treated water

Sr. No	Parameters	Influent Quality	Treated water Quality	PCB /Govt Norms
1	pH	6-8	7-8	7-8
2	COD	Up to 400 mg/l	< 100 mg/l	< 100 mg/l
3	BOD	Up to 200 mg/l	< 30 mg/l	< 30 mg/l
4	TSS	Up to 100 mg/l	< 30 mg/l	< 30 mg/l
5	TDS	Up to 1500 mg/l	-	2100 mg/l
6	Oil & Grease	Up to 10 mg/l	Nil	Nil

10. Conclusion

- ❖ From the treatability studies of the above proposed STP plant, we have found the parameters of treated Sewage water are in the prescribed norms of PCB.
- ❖ It is observed that existing proposed treatment scheme is quite adequate for the STP MBBR Plant



HARYANA STATE POLLUTION CONTROL BOARD

**Regional Office ,Ballabhgarh Sec.16-A, Opp.
Hewo Apartment, Faridabad Ph 0129-2225314**

E-mail: hspcb.pkl@sify.com



No. HSPCB/Consent/ : 313102619PALCTO7032538

Dated:10/12/2019

To.

M/s :BHAGWATI TECHNO FAB PVT LTD
DUDHOLA DHATIR ROAD PRITHLA IND AREA-DHATIR

Subject: Grant of consent to operate to M/s BHAGWATI TECHNO FAB PVT LTD.

Please refer to your application no. 7032538 received on dated 2019-11-18 in regional office Ballabhgarh. With reference to your above application for consent to operate, M/s BHAGWATI TECHNO FAB PVT LTD is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	28/11/2019 - 30/09/2024
Industry Type	Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing
Category	RED
Investment(In Lakh)	625.0
Total Land Area(Sq. meter)	10000.0
Total Builtup Area(Sq. meter)	6000.0
Quantity of effluent	
1. Trade	8.0 KL/Day
2. Domestic	4.0 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	septic tank/soakpit
2. Trade	gardening/floor washing
Domestic Effluent Parameters	
1. BOD	0 mg/l
Trade Effluent Parameters	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l
4. OG	10 mg/l
5. phosphate	5 mg/l
6. Fe	3 mg/l
Number of stacks	1

Height of stack	
1. stach to oven	25 ft
Emission parameters	
1. SPM	150 mg/m ³
Product Details	
1. ED coating of auto components	30 Metric Tonnes/day
2. wheel rim	300 Metric Tonnes/day
Capacity of boiler	
1. NA	0 Ton/hr
Type of Furnace	
1. NA	0 0
Type of Fuel	
1. Diesel	0.50 KL/day
Raw Material Details	
ms bar	3 Metric Tonnes/Day
hr/cr sheet	8 Metric Tonnes/Day
ms tube	6 Metric Tonnes/Day
phosphte	0.1 Metric Tonnes/Day
castic	0.1 Metric Tonnes/Day

*Regional Officer, Ballabhgarh
Haryana State Pollution Control Board.*

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.

7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. The unit will submit the analysis reports from all sources as applicable, before 30th June every year and will keep all parameters within standards prescribed under Environment (Protection) Rules, 1986.
2. The unit will submit the Annual Report under HWM Rules by 30th June and Environment Statement by 30th September every year.
3. Unit will submit fresh balance sheet/ CA certificate regarding capital investment cost of the unit on land, building, plant and machinery without depreciation and will also deposit balance consent fee if any found due as per latest balance sheet/ CA certificate, by 30th September every year.
4. Unit will apply for renewal of consent/Authorization at least 90 days before expiry date of the consent/Authorization.
5. The hazardous waste generated by the unit will be disposed off only through Authorized TSDF/recyclers / Refiners of hazardous waste.
6. Unit will apply for authorization under HWM Rules immediately and will submit request for sample collection after stabilization of STP/ETP within 3 months if applicable.

Dinesh Kumar
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by Dinesh Kumar
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Regional Officer, Ballabhgarh
Haryana State Pollution Control Board.



Haryana State Pollution Control Board
Ballabgarh Sec.16-A, Opp. Hewo Apartment, Faridabad
2225314

Ph 0129-



No. :HWM/PAL/2019/7048775

DT: 08/12/2019

To

M/s BHAGWATI TECHNO FAB PVT LTD
DUDHOLA DHATIR ROAD PRITHLA IND AREA-DHATIR
Palwal

Sub: Grant of Authorization under Hazardous and Other Wastes(Management & Transboundary Movement) Rules, 2016

1. Reference of application:7048775 dated: 08/12/2019
2. KEHAR SINGH of BHAGWATI TECHNO FAB PVT LTD is hereby granted an authorization for generation, storage on the premises situated at DUDHOLA DHATIR ROAD PRITHLA IND AREA-DHATIR

HARYANA STATE

Details of Authorization

S.No.	Name of process and Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity
1	Industrial operations using mineral/synthetic oil as lubricant in hydraulic systems or other applications, Used/spent oil	recycler	0.02 KL/Annu m
2	Purification and treatment of exhaust air, water and waste water from the treatment plants (CETP's), Chemical sludge from waste water treatment	GEPIL	0.01 T/Annum

1. The authorization shall be valid for a period of 19/11/2019 to 30/09/2024
2. The authorization is subject to the following general and specific conditions :-

(i) **1. Unit will submit agreement every year. 2. Unit will submit annual report under HWM Rules every year. 3. Unit will comply the conditions of HWM Rules.**

Regional Officer Ballabgarh
For Haryana State Pollution Control Board

Conditions of Authorization:

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorised change in personnel equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of this authorization.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. An application for the renewal of an authorization shall be made as laid down under these Rules.
8. Any other conditions for compliance as per the guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time.
9. Annual return shall be filed by June 30 th for the period ensuring 31 st March of the year.
10. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.

Dinesh
Kumar

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Dinesh Kumar
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Regional Officer Ballabhgarh

For Haryana State Pollution Control Board

